

**GOVERNMENT OF INDIA**  
**MINISTRY OF COMMUNICATION AND INFORMATION TECHNOLOGY**  
**RAJYA SABHA**  
**QUESTION NO 18.11.2010**  
**ANSWERED ON**  
**DISQUALIFIED COMPANIES FOR G LICENCE .**

935

Shri Kaptan Singh Solanki

Will the Minister of COMMUNICATION AND INFORMATION TECHNOLOGY be pleased to state :-

- (a) whether it is a fact that Government has disqualified 72 companies which have got 2G licence;
- (b) if so, the details thereof;
- (c) whether Government has not checked the eligibility of these companies before issuing them licence; and
- (d) whether Government has fixed accountability of anybody in this regard?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

- (a) No, Sir.
- (b) Does not arise in view of (a) above.
- (c) No, Sir.
- (d) Does not arise in view of (c) above.